

1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


COURT HALL - I (SPECIAL BENCH)

PRESENT: HON'BLE SHRI K .ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

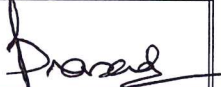
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.10.2018.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.77/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Power Gencom Ltd
NAME OF THE PETITIONER(S)	Sakthi Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Power Gencom Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Haro Ranjan	Adv	9848559322	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA & Raj Prasad D. Sarvam	Advocate	9440231074	
W. Keerthi Lakshmi G. Sai Prasen			

ORDER

Counsel representing both sides are present. Both the parties submitted that an IRP was appointed in CP (IB) No. 77/9/HDB/2018, by this Tribunal. In view of the submissions and on verification it is found that the Respondent in the above CP and in this matter, is one and the same. Therefore the petitioner is directed to make his claim before the IRP. In view of above observation matter is closed.


Member/Judicial